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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 179/73(4)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017**

Name of the Company:

Roshan Aslam Halari

V/s.

Plethico Pharmaceuticals Ltd.

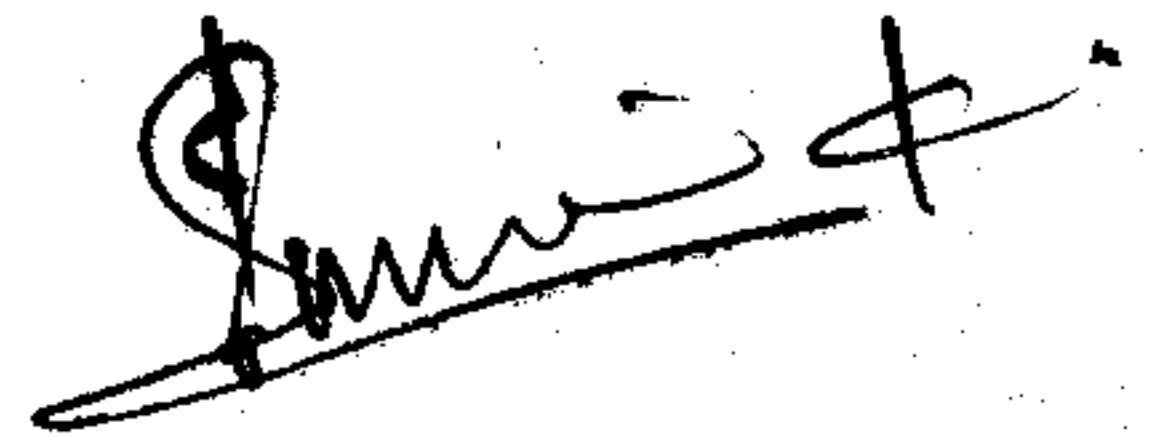
Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. IMRAN. A. KHAN

Authorized Representative



2.

ORDER

Authorised Representative Mr. Imran Khan present for Petitioner.

Authorised representative of the petitioner produced the copy of the order dated 25.07.2016 passed by the official liquidator of High Court of Madhya Pradesh Jabalpur bench.

Heard arguments of Authorised Representative for petitioner.

Order reserved.



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of October, 2017.